NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.49/ 2017	1至6	Admission	621A	Embassry Property Developments Pvt. Ltd. & 6 Others

SL. NAME (IN CAPITAL) NO.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

A.M. SRIDARAN.

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Proxy counsel for petitioner Advocate is present. He requested time stating that PCS is unable to attend the Tribunal today.

List it on 01.08.2017.

MEMBER (J)

MEMBER (T)